

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :25-07-2024

Date : 25.07.2024									
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sec tion	Se at
1	61918 /2024	25.07. 2024	WP (C) - 19269 /2019	M. NAYAK	C.O.	COUR T NO. 1	Order Dtd. 2024-08- 26	WRIT BRAN CH-4	(S ea t No - 38)
2	61919 /2024	25.07. 2024	WP (C) - 10432 /2024	G. DAS	C.O.	COUR T NO. 1	Order Dtd. 2024-07- 23	WRIT BRAN CH-1	(S ea t No - 2)
3	61920 /2024	25.07. 2024	WP (C) - 4667/ 2024	R.R.DAS	C.O.	COUR T NO. 16	Order Dtd. 2024-08- 19	WRIT BRAN CH-8	(S ea t No - 43)
4	61921 /2024	25.07. 2024	WP (C) - 13116 /2022	P K BARIK	C.O.	COUR T NO. 16	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 5)
5	61922 /2024	25.07. 2024	WP (C) - 13517 /2022	P K BARIK	C.O.	COUR T NO. 16	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)

6	61923 /2024	25.07. 2024	WP (C) - 13524 /2022	P K BARIK	C.O .	COUR T NO. 16	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
7	61924 /2024	25.07. 2024	WP (C) - 13566 /2022	P K BARIK	C.O .	COUR T NO. 16	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
8	61925 /2024	25.07. 2024	WP (C) - 34190 /2022	P K BARIK	C.O .	COUR T NO. 16	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
9	61926 /2024	25.07. 2024	WP (C) - 17528 /2023	P K BARIK	C.O .	COUR T NO. 16	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
1 0	61927 /2024	25.07. 2024	WP (C) - 19558 /2023	P K BARIK	C.O .	COUR T NO. 16	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
1 1	61928 /2024	25.07. 2024	WP (C) - 12705 /2022	P K BARIK	C.O .	COUR T NO. 16	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 2	61929 /2024	25.07. 2024	WP (C) - 17367 /2024	RANJIT SAMAL	C.O .	COUR T NO. 16	Order Dtd. 2024-07- 24		(S ea t No - 11

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13	61930/2024	25.07.2024	WP (C) - 12707/2022	P K BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
14	61931/2024	25.07.2024	WPC (O A) - 2532/2018	BIKRAM SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-07-23	OA Branch	(Seat No - 1)
15	61932/2024	25.07.2024	ABLAP L- 7063/2024	PRADIPTA BEURA	C.O.	COURT NO. 16	Order Dtd. 2024-07-22		(Seat No - 1)
16	61933/2024	25.07.2024	WPC (O A) - 302/2017	B.D. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-07-22	OA Branch	(Seat No - 1)
17	61934/2024	25.07.2024	ABLAP L- 7187/2024	PRADIPTA BEURA	C.O.	COURT NO. 16	Order Dtd. 2024-07-23		(Seat No - 1)
18	61935/2024	25.07.2024	WP (C) - 9136/2024	P K BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
19	61937/2024	25.07.2024	ABLAP L- 7190/2024	PRADIPTA BEURA	C.O.	COURT NO. 16	Order Dtd. 2024-07-23		(Seat No - 101)
20	61938/2024	25.07.2024	WP (C) - 17107/2024	PK PATRI	C.O.	COURT NO. 16	Order Dtd. 2024-07-23		(Seat No - 1)

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21	61940/2024	25.07.2024	WPC (O A) - 2541/2018	M.R. ROUSTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
22	61941/2024	25.07.2024	WP (C) - 12933/2022	K SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
23	61942/2024	25.07.2024	BLAPL - 7075/2024	GK ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-07-23		(Seat No - 113)
24	61943/2024	25.07.2024	WP (C) - 12933/2022	P K BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
25	61944/2024	25.07.2024	WP (C) - 35391/2023	S. GUPTA	C.O.	COURT NO. 16	Order Dtd. 2024-07-23	WRIT BRANCH-6	(Seat No - 16)
26	61946/2024	25.07.2024	WP (C) - 13113/2022	P K BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
27	61947/2024	25.07.2024	WP (C) - 13160/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	WRIT BRANCH-1	(Seat No - 2)
28	61948	25.07.	WP (C)	P K BARIK	C.O.	COUR	Order Dtd. 2024-07-	WRIT	(S

8	/2024	2024	- 13111 /2022		.	T NO. 1	11	BRAN CH (DIV ISIO N BENC H-2)	ea t No - 11 5)
2 9	61949 /2024	25.07. 2024	WP (C) - 17225 /2024	M.R. ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2024-08- 05		(S ea t No - 11 5)
3 0	61950 /2024	25.07. 2024	WP (C) - 12937 /2022	P K BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
3 1	61951 /2024	25.07. 2024	WP (C) - 12935 /2022	P K BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
3 2	61952 /2024	25.07. 2024	ABLAP L- 7028/ 2024	S. R. PATTNAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 22		(S ea t No - 11 3)
3 3	61953 /2024	25.07. 2024	WP (C) - 9337/ 2022	P K BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
3 4	61954 /2024	25.07. 2024	ABLAP L- 7047/ 2024	S. R. PATTNAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 22	BAIL -1	(S ea t No - 4)
3 5	61955 /2024	25.07. 2024	WP (C) -	K. PARIDA	C.O .	COUR T	Order Dtd. 2024-07- 24	WRIT BRAN	(S ea

			17239 /2024			NO. 1		CH-6	t No - 26)
3 6	61956 /2024	25.07. 2024	WP (C) - 10681 /2022	P K BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
3 7	61957 /2024	25.07. 2024	WP (C) - 17077 /2024	K. PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	WRIT BRAN CH-4	(S ea t No - 27)
3 8	61958 /2024	25.07. 2024	ABLAP L- 7098/ 2024	JADUNATH PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 23		(S ea t No - 27)
3 9	61959 /2024	25.07. 2024	WP (C) - 17366 /2024	S. DASH	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24		(S ea t No - 27)
4 0	61960 /2024	25.07. 2024	WP (C) - 11942 /2022	P K BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
4 1	61961 /2024	25.07. 2024	WP (C) - 17369 /2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24		(S ea t No - 10 3)
4 2	61962 /2024	25.07. 2024	WP (C) - 17381 /2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24		(S ea t No

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4 3	61963 /2024	25.07. 2024	ABLAP L- 6713/ 2024	JADUNATH PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 10 3)
4 4	61964 /2024	25.07. 2024	CONTC - 1653/ 2015	M R BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 19	CONT EMPT	(S ea t No - 1)
4 5	61965 /2024	25.07. 2024	WP (C) - 17166 /2024	B.K. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23	WRIT BRAN CH-5	(S ea t No - 47)
4 6	61966 /2024	25.07. 2024	BLAPL - 6084/ 2024	JADUNATH PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-06- 21		(S ea t No - 47)
4 7	61967 /2024	25.07. 2024	WP (C) - 17206 /2024	U. CHHOTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24	WRIT BRAN CH-6	(S ea t No - 26)
4 8	61968 /2024	25.07. 2024	CONTC - 1613/ 2015	G P MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 19	CONT EMPT	(S ea t No - 1)
4 9	61969 /2024	25.07. 2024	BLAPL - 6351/ 2024	JADUNATH PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 5)
5 0	61970 /2024	25.07. 2024	WPC (O AC)- 1533/ 2024	A. PATI	C.O .	COUR T NO. 15	Order Dtd. 2024-07- 15	OA Bran ch	(S ea t

			2016			2 OLD			No - 1)
5 1	61971 /2024	25.07. 2024	CONTC - 233/2 016	H JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 19	CONT EMPT	(S ea t No - 4)
5 2	61972 /2024	25.07. 2024	CONTC - 105/2 018	K.K. NATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2018-05- 11		(S ea t No - 4)
5 3	61973 /2024	25.07. 2024	CRLRE V- 580/2 022	M K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 19	CRIM INAL REVI SION	(S ea t No - 1)
5 4	61974 /2024	25.07. 2024	WPC (O AC) - 1413/ 2018	R.C. MUDULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24	OA Bran ch	(S ea t No - 1)
5 5	61975 /2024	25.07. 2024	CRLRE V- 599/2 014	D K MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 18	CRIM INAL REVI SION	(S ea t No - 5)
5 6	61976 /2024	25.07. 2024	WPC (O AC) - 2814/ 2017	G. JAYSHING	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	OA Bran ch	(S ea t No - 1)
5 7	61977 /2024	25.07. 2024	WP (C) - 2814/ 2017	G. JAYSHING	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019-03- 13		(S ea t No - 1)
5 8	61978 /2024	25.07. 2024	CRLRE V- 482/2 012	P K DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	CRIM INAL REVI SION	(S ea t No - 5)
5 9	61979 /2024	25.07. 2024	CRLRE V-	AJAYA KUMAR PRADHAN	C.O .	COUR T	Order Dtd. 2024-07- 23	CRIM INAL	(S ea

			635/2022			NO. 2 OLD		REVISION	t No - 1)
60	61980/2024	25.07.2024	WPC (O AC) - 838/2017	R.C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	OA Branch	(Seat No - 1)
61	61981/2024	25.07.2024	WPC (O AC) - 181/2018	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
62	61982/2024	25.07.2024	CRLRE V- 635/2022	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	CRIMINAL REVISION	(Seat No - 1)
63	61984/2024	25.07.2024	WPC (O AC) - 167/2018	B.R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
64	61985/2024	25.07.2024	WP (C) - 17362/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 1)
65	61986/2024	25.07.2024	CRLRE V- 509/2012	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	CRIMINAL REVISION	(Seat No - 4)
66	61987/2024	25.07.2024	WP (C) - 17066/2024	PRAVAT KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Seat No - 4)
67	61988/2024	25.07.2024	CRLRE V- 509/2012	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	CRIMINAL REVISION	(Seat No - 4)
6	61989	25.07.	WP (C)	PRAVAT KUMAR PANDA	C.O	COUR	Order Dtd. 2024-07-		(S

8	/2024	2024	- 17067 /2024		.	T NO. 2 OLD	22		ea t No - 4)
6 9	61990 /2024	25.07. 2024	ABLAP L- 241/2 024	JP KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL -2	(S ea t No - 7)
7 0	61991 /2024	25.07. 2024	WPC (O A) - 2534/ 2018	B. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	OA Bran ch	(S ea t No - 1)
7 1	61993 /2024	25.07. 2024	CRLMA - 112/2 023	LOKANATH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 4)
7 2	61994 /2024	25.07. 2024	CRLMC - 372/2 024	N K LENKA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 4)
7 3	61995 /2024	25.07. 2024	CRP- 33/20 23	S.N. SHARMA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08- 23		(S ea t No - 4)
7 4	61996 /2024	25.07. 2024	CRP- 27/20 15	M. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	CIVI L REVI SION	(S ea t No - 1)
7 5	61997 /2024	25.07. 2024	WP (C) - 15593 /2021	S.K. ACHARYA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	WRIT BRAN CH-7	(S ea t No - 5)
7 6	61998 /2024	25.07. 2024	CRLMC - 1750/ 2024	SK KALIMUDDIN	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 15		(S ea t No - 5)

77	61999/2024	25.07.2024	CRLMC-1654/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No - 4)
78	62000/2024	25.07.2024	CRLA-877/2023	NIRANJAN PANDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
79	62001/2024	25.07.2024	CONTC-661/2018	D K NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-19	CONT EMPT	(Seat No - 3)
80	62002/2024	25.07.2024	CRLA-283/2013	J. KAMILA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 6)
81	62003/2024	25.07.2024	CONTC-927/2014	ABINASH SUNDARAY	C.O.	COURT NO. 9	Order Dtd. 2024-07-19	CONT EMPT	(Seat No - 4)
82	62004/2024	25.07.2024	CRLA-780/2018	R.B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 5)
83	62006/2024	25.07.2024	CRLA-151/2019	CHITTA RANJAN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 6)
84	62007/2024	25.07.2024	CONTC-980/2014	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19	CONT EMPT	(Seat No - 4)
85	62008/2024	25.07.2024	BLAPL-7122/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No -)

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86	62009/2024	25.07.2024	CRLA-941/2022	M/S.DIPAK RANJAN MISHRA, K.N.SAHOO, A.MISHRA, L.MISHRA, P.K.DASH	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 7)
87	62010/2024	25.07.2024	CONTC - 1337/2016	D K JENA	C.O.	COURT NO. 7	Order Dtd. 2024-07-19		(Seat No - 7)
88	62011/2024	25.07.2024	CRLA-45/2023	S. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
89	62012/2024	25.07.2024	WA-1924/2024	BIBEKANANDA MAHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-06		(Seat No - 9)
90	62013/2024	25.07.2024	CRLA-871/2022	T.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 7)
91	62014/2024	25.07.2024	CRLA-213/2024	P.K. LENKA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 10)
92	62015/2024	25.07.2024	CRLA-720/2016	M/S.RAJIB BIHARI MISHRA, B.C.GHADEI	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 4)
93	62016/2024	25.07.2024	BLAPL - 7068/2024	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-07-23	BAIL -2	(Seat No - 9)
9	62017	25.07.	BLAPL	D. K. MALLICK	C.O	COUR	Order Dtd. 2024-07-		(S

4	/2024	2024	- 6966/ 2024		.	T NO. 2 OLD	22		ea t No - 9)
9 5	62018 /2024	25.07. 2024	BLAPL - 6956/ 2024	DILLIP KUMAR MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 9)
9 6	62019 /2024	25.07. 2024	BLAPL - 5126/ 2024	BIBHUTI RANJAN MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23		(S ea t No - 9)
9 7	62020 /2024	25.07. 2024	ABLAP L- 7097/ 2024	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 5)
9 8	62021 /2024	25.07. 2024	ABLAP L- 6037/ 2024	SUSANTA KUMAR LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-06- 19		(S ea t No - 5)
9 9	62022 /2024	25.07. 2024	BLAPL - 2707/ 2024	SURENDRA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 1)
1 0 0	62023 /2024	25.07. 2024	CRLMP - 853/2 024	S. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24	WRIT BRAN CH-6	(S ea t No - 24)
1 0 1	62024 /2024	25.07. 2024	ABLAP L- 7119/ 2024	SRINIBASH MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 24)
1 0 2	62025 /2024	25.07. 2024	ABLAP L- 7153/ 2024	SRINIBASH MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-07- 23		(S ea t No

						OLD			-24)
103	62027/2024	25.07.2024	WP (C) - 12676/2024	D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-06-18	WRIT BRANCH-3	(Seat No - 13)
104	62028/2024	25.07.2024	WP (C) - 15040/2022	A.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-07-18	WRIT BRANCH-8	(Seat No - 40)
105	62029/2024	25.07.2024	TRP (C) - 5/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	M.J.C.	(Seat No - 6)
106	62030/2024	25.07.2024	ABLAP L- 7100/2024	D. K. DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(Seat No - 6)
107	62031/2024	25.07.2024	ABLAP L- 7103/2024	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	BAIL -1	(Seat No - 1)
108	62032/2024	25.07.2024	TRP (C) - 5/2024	A.K. BHUYAN	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	M.J.C.	(Seat No - 6)
109	62033/2024	25.07.2024	ABLAP L- 5907/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02	BAIL -1	(Seat No - 4)
110	62034/2024	25.07.2024	TRP (C) - 26/2024	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	M.J.C.	(Seat No - 6)

1 1 1	62035 /2024	25.07. 2024	ABLAP L- 7087/ 2024	SRIKANT KUMAR BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 6)
1 1 2	62036 /2024	25.07. 2024	TRP (C) - 82/20 24	H.K. MOHANTA	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 30	M.J. C.	(S ea t No - 6)
1 1 3	62037 /2024	25.07. 2024	CRLMP - 1049/ 2024	GIRISH CHANDRA SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	WRIT BRAN CH-3	(S ea t No - 14)
1 1 4	62038 /2024	25.07. 2024	CRLMP - 1044/ 2024	S. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	WRIT BRAN CH-3	(S ea t No - 14)
1 1 5	62040 /2024	25.07. 2024	CRLMP - 1046/ 2024	AJAYA KUMAR PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	WRIT BRAN CH-3	(S ea t No - 14)
1 1 6	62041 /2024	25.07. 2024	BLAPL - 3327/ 2024	N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23		(S ea t No - 14)
1 1 7	62042 /2024	25.07. 2024	CRLMP - 1042/ 2024	KIRTAN DANG	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	WRIT BRAN CH-3	(S ea t No - 14)
1 1 8	62043 /2024	25.07. 2024	BLAPL - 6735/ 2024	PK BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23		(S ea t No - 14)

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1 1 9	62044 /2024	25.07. 2024	WP (C) - 28767 /2020	S. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 2 0	62045 /2024	25.07. 2024	BLAPL - 5644/ 2024	R. K. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 22		(S ea t No - 40)
1 2 1	62046 /2024	25.07. 2024	BLAPL - 6760/ 2024	N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23		(S ea t No - 40)
1 2 2	62047 /2024	25.07. 2024	WP (C) - 28767 /2020	P.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 2 3	62049 /2024	25.07. 2024	ABLAP L- 7029/ 2024	R. K. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 22	BAIL -1	(S ea t No - 6)
1 2 4	62050 /2024	25.07. 2024	BLAPL - 6820/ 2024	SR PATTANAIAK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23	BAIL -2	(S ea t No - 8)
1 2 5	62051 /2024	25.07. 2024	WP (C) - 28738 /2020	R.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 2 6	62052 /2024	25.07. 2024	ABLAP L- 7027/ 2024	R. K. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 22		(S ea t No -)

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1 2 7	62053 /2024	25.07. 2024	BLAPL - 6870/ 2024	JR DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23		(S ea t No - 40)
1 2 8	62054 /2024	25.07. 2024	WP (C) - 28738 /2020	S. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 2 9	62055 /2024	25.07. 2024	BLAPL - 6878/ 2024	RR DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23		(S ea t No - 40)
1 3 0	62057 /2024	25.07. 2024	BLAPL - 6899/ 2024	BN SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 4)
1 3 1	62058 /2024	25.07. 2024	WP (C) - 28746 /2020	S. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 3 2	62060 /2024	25.07. 2024	WP (C) - 28746 /2020	S.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 3 3	62061 /2024	25.07. 2024	ABLAP L- 7149/ 2024	SRIKANT KUMAR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 4)
1 3 4	62062 /2024	25.07. 2024	ABLAP L- 7018/ 2024	SRINIBASH MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 22		(S ea t No

									- 4)
1 3 5	62063 /2024	25.07. 2024	WP (C) - 28748 /2020	S.K. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 3 6	62065 /2024	25.07. 2024	ABLAP L- 7079/ 2024	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23		(S ea t No - 40)
1 3 7	62066 /2024	25.07. 2024	WP (C) - 28748 /2020	R.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 3 8	62067 /2024	25.07. 2024	WP (C) - 28750 /2020	S. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 3 9	62068 /2024	25.07. 2024	WP (C) - 28752 /2020	R.K. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2020-11- 13	WRIT BRAN CH-8	(S ea t No - 40)
1 4 0	62069 /2024	25.07. 2024	WP (C) - 28755 /2020	SACHIDANANDA NAYAK, D.R. SENAPATI	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 4 1	62070 /2024	25.07. 2024	WP (C) - 28755 /2020	R.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 4	62071 /2024	25.07. 2024	WP (C) -	SACHIDANANDA NAYAK,	C.O .	COUR T	Order Dtd. 2024-07- 19	WRIT BRAN	(S ea

2			28762 /2020	D.R.SENAPATI		NO. 11		CH-8	t No - 40)
1 4 3	62072 /2024	25.07. 2024	WP (C) - 28762 /2020	R.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 4 4	62073 /2024	25.07. 2024	WP (C) - 28764 /2020	SACHIDANANDA NAYAK, D.R.SENAPATI	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 4 5	62074 /2024	25.07. 2024	WP (C) - 28764 /2020	R.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 4 6	62076 /2024	25.07. 2024	WP (C) - 28766 /2020	SACHIDANANDA NAYAK, D.R.SENAPATI	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 4 7	62078 /2024	25.07. 2024	WP (C) - 28766 /2020	S.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 19	WRIT BRAN CH-8	(S ea t No - 40)
1 4 8	62082 /2024	25.07. 2024	WP (C) - 15234 /2024	D. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-09- 26	WRIT BRAN CH-8	(S ea t No - 40)
1 4 9	62084 /2024	25.07. 2024	WP (C) - 12114 /2024	A.K. BISOI	C.O .	COUR T NO. 23	Order Dtd. 2024-11- 27	WRIT BRAN CH-6	(S ea t No - 35

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150	62085/2024	25.07.2024	WP (C) - 10669/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No - 21)
151	62087/2024	25.07.2024	WP (C) - 10515/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	WRIT BRANCH-3	(Seat No - 12)
152	62088/2024	25.07.2024	ABLAP L- 7058/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2024-07-22		(Seat No - 12)
153	62090/2024	25.07.2024	ABLAP L- 7022/2024	AMRESH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-22		(Seat No - 12)
154	62091/2024	25.07.2024	WP (C) - 11667/2024	P.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	WRIT BRANCH-7	(Seat No - 15)
155	62092/2024	25.07.2024	ABLAP L- 7042/2024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-22		(Seat No - 15)
156	62093/2024	25.07.2024	BLAPL - 4106/2024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-22		(Seat No - 15)
157	62095/2024	25.07.2024	WP (C) - 13885	GOPAL KRUSHNA NANDA	C.O.	COURT NO.	Order Dtd. 2024-07-22	WRIT BRANCH-8	(Seat No - 8)

			/2024			23			No-29)
158	62097/2024	25.07.2024	WP (C) - 18729/2014	H.K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	WRIT BRANCH-2	(Seat No-9)
159	62099/2024	25.07.2024	ABLAP L-7041/2024	B. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-07-22		(Seat No-9)
160	62102/2024	25.07.2024	ABLAP L-5830/2024	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL-2	(Seat No-11)
161	62104/2024	25.07.2024	ABLAP L-7053/2024	M.R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Seat No-11)
162	62105/2024	25.07.2024	ABLAP L-7036/2024	B.R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL-1	(Seat No-2)
163	62106/2024	25.07.2024	WP (C) - 15594/2024	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-3	(Seat No-33)
164	62107/2024	25.07.2024	WP (C) - 16496/2024	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-6	(Seat No-35)
165	62108/2024	25.07.2024	ABLAP L-7031/	CHHABI RANA	C.O.	COURT NO.	Order Dtd. 2024-07-22		(Seat

			2024			2 OLD			No - 35)
1 6 6	62109 /2024	25.07. 2024	WP (C) - 16313 /2024	D.K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	WRIT BRAN CH-5	(S ea t No - 21)
1 6 7	62110 /2024	25.07. 2024	ABLAP L- 7030/ 2024	P.C SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 21)
1 6 8	62111 /2024	25.07. 2024	WP (C) - 16497 /2024	D. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	WRIT BRAN CH-6	(S ea t No - 35)
1 6 9	62112 /2024	25.07. 2024	WP (C) - 16023 /2024	S. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	WRIT BRAN CH-1	(S ea t No - 4)
1 7 0	62113 /2024	25.07. 2024	WP (C) - 35319 /2023	BHAGABAN BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	WRIT BRAN CH-6	(S ea t No - 16)
1 7 1	62114 /2024	25.07. 2024	ABLAP L- 7044/ 2024	P.C SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 16)
1 7 2	62115 /2024	25.07. 2024	WP (C) - 17268 /2024	P BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 22		(S ea t No - 16)
1	62116	25.07.	WP (C)	RAJESH KUMAR	C.O	COUR	Order Dtd. 2024-07-	WRIT	(S

73	/2024	2024	- 9459/ 2024	MAHAPATRA	.	T NO. 10	23	BRAN CH-6	ea t No - 25)
174	62117 /2024	25.07. 2024	ABLAP L- 7026/ 2024	P.C SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 22		(S ea t No - 25)
175	62118 /2024	25.07. 2024	WP (C) - 5341/ 2024	S.K. BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 23	WRIT BRAN CH-8	(S ea t No - 29)
176	62119 /2024	25.07. 2024	WP (C) - 17046 /2024	SARAT CHANDRA MEKAP	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 22		(S ea t No - 29)
177	62120 /2024	25.07. 2024	ABLAP L- 7040/ 2024	M.K MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 22		(S ea t No - 29)
178	62122 /2024	25.07. 2024	ABLAP L- 7052/ 2024	J.KARA	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 22	BAIL -1	(S ea t No - 4)
179	62123 /2024	25.07. 2024	WP (C) - 17276 /2024	K SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 22		(S ea t No - 4)
180	62124 /2024	25.07. 2024	CMAPL - 194/2 024	R.K. BARIK	C.O .	COUR T NO. 14	Order Dtd. 2024-08- 07	M.J. C.	(S ea t No - 3)
1	62125	25.07.	WP (C)	MANORANJAN DAS	C.O	COUR	Order Dtd. 2024-07-	WRIT	(S

81	/2024	2024	- 16777 /2024		.	T NO. 14	23	BRAN CH-1	ea t No - 30)
182	62126 /2024	25.07. 2024	WP (C) - 16786 /2024	P.K. JENA	C.O .	COUR T NO. 23	Order Dtd. 2024-09- 26	WRIT BRAN CH-1	(S ea t No - 30)
183	62127 /2024	25.07. 2024	WP (C) - 17324 /2024	S DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 22		(S ea t No - 30)
184	62128 /2024	25.07. 2024	WP (C) - 16789 /2024	MANORANJAN DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 23	WRIT BRAN CH-1	(S ea t No - 30)
185	62129 /2024	25.07. 2024	ABLAP L- 7043/ 2024	P.K MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 22	BAIL -2	(S ea t No - 11)
186	62130 /2024	25.07. 2024	WP (C) - 5341/ 2024	M/S. ASHUTOSH MOHANTA, S.RADHAKRISHNAN, M/S. BISWANATH BEHERA, D.P.DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 23	WRIT BRAN CH-8	(S ea t No - 29)
187	62131 /2024	25.07. 2024	WP (C) - 17150 /2024	Y DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 22		(S ea t No - 29)
188	62132 /2024	25.07. 2024	WP (C) - 16739 /2024	R.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 23	WRIT BRAN CH-1	(S ea t No - -

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189	62133/2024	25.07.2024	WP (C) - 17027/2024	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANCH-4	(Seat No - 27)
190	62134/2024	25.07.2024	ABLAP L- 7054/2024	J.KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	BAIL -1	(Seat No - 4)
191	62135/2024	25.07.2024	WP (C) - 17287/2024	PRANGYANANDA PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2024-12-03	WRIT BRANCH-6	(Seat No - 26)
192	62136/2024	25.07.2024	WP (C) - 16158/2024	H.K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-08-08	WRIT BRANCH-2	(Seat No - 8)
193	62137/2024	25.07.2024	ABLAP L- 7032/2024	P.K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-22		(Seat No - 8)
194	62138/2024	25.07.2024	WP (C) - 16363/2024	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANCH-5	(Seat No - 21)
195	62139/2024	25.07.2024	ABLAP L- 7056/2024	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-22		(Seat No - 21)
196	62140/2024	25.07.2024	WP (C) - 16395/2024	A. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANCH-5	(Seat No -

									21)
197	62141/2024	25.07.2024	BLAPL-5510/2024	S DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	BAIL-2	(Seat No-7)
198	62142/2024	25.07.2024	WP (C)-36549/2023	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-11-20	WRIT BRANCH-3	(Seat No-14)
199	62143/2024	25.07.2024	ABLAP L-6181/2024	A.K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Seat No-14)
200	62144/2024	25.07.2024	WP (C)-10803/2024	R.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No-48)
201	62145/2024	25.07.2024	WP (C)-9478/2024	H.K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANCH-6	(Seat No-25)
202	62146/2024	25.07.2024	ABLAP L-5772/2024	H.K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Seat No-25)
203	62147/2024	25.07.2024	WP (C)-15026/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12-03	WRIT BRANCH-6	(Seat No-26)
204	62148/2024	25.07.2024	ABLAP L-7035/	A.K MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-07-22		(Seat

			2024			23			No-26)
205	62149/2024	25.07.2024	WP (C) - 16548/2024	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No-18)
206	62150/2024	25.07.2024	WP (C) - 31903/2011	S.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No-18)
207	62151/2024	25.07.2024	ABLAP L- 6836/2024	P.K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL-1	(Seat No-2)
208	62152/2024	25.07.2024	ABLAP L- 7057/2024	A.K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL-2	(Seat No-10)
209	62153/2024	25.07.2024	WP (C) - 31902/2011	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No-18)
210	62154/2024	25.07.2024	ABLAP L- 444/2024	A.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No-18)
211	62155/2024	25.07.2024	CRLA- 50/2020	M/S. RAJIB BIHARI MISHRA, B.C. GHADAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	CRIMINAL APPEAL	(Seat No-10)
2	62156	25.07.	BLAPL	M.R SAHOO	C.O	COUR	Order Dtd. 2024-07-		(S

1 2	/2024	2024	- 6761/ 2024		.	T NO. 2 OLD	23		ea t No - 10)
2 1 3	62157 /2024	25.07. 2024	CRLA- 297/2 023	H K PANDA	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 23	CRIM INAL APPE AL	(S ea t No - 9)
2 1 4	62158 /2024	25.07. 2024	WP (C) - 31901 /2011	B.K. PARDHI	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 23	WRIT BRAN CH-7	(S ea t No - 18)
2 1 5	62159 /2024	25.07. 2024	BLAPL - 4276/ 2024	M.R SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 23		(S ea t No - 18)
2 1 6	62160 /2024	25.07. 2024	ABLAP L- 7073/ 2024	RK MALLICK	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 22		(S ea t No - 18)
2 1 7	62161 /2024	25.07. 2024	WP (C) - 27159 /2017	S.K. SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 23	WRIT BRAN CH-2	(S ea t No - 9)
2 1 8	62162 /2024	25.07. 2024	ABLAP L- 7064/ 2024	RK MALLICK	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 22	BAIL -1	(S ea t No - 4)
2 1 9	62164 /2024	25.07. 2024	CRLA- 47/20 23	S ROUTRAY	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 23	CRIM INAL APPE AL	(S ea t No - 9)
2 2	62165 /2024	25.07. 2024	BLAPL -	J.P KARA	C.O .	COUR T	Order Dtd. 2024-07- 23		(S ea

0			6083/ 2024			NO. 2 OLD			t No - 9)
2 2 1	62166 /2024	25.07. 2024	WP (C) - 16620 /2024	A. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	WRIT BRAN CH-8	(S ea t No - 42)
2 2 2	62167 /2024	25.07. 2024	BLAPL - 6865/ 2024	B. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 42)
2 2 3	62168 /2024	25.07. 2024	WP (C) - 15768 /2024	B.K. PARDHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	WRIT BRAN CH-6	(S ea t No - 16)
2 2 4	62169 /2024	25.07. 2024	CRLA- 1211/ 2023	DIBAKAR SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 19	CRIM INAL APPE AL	(S ea t No - 9)
2 2 5	62170 /2024	25.07. 2024	WP (C) - 13271 /2024	S. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	WRIT BRAN CH-2	(S ea t No - 45)
2 2 6	62171 /2024	25.07. 2024	CRLA- 1219/ 2023	DIBAKAR SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 19	CRIM INAL APPE AL	(S ea t No - 9)
2 2 7	62172 /2024	25.07. 2024	BLAPL - 6124/ 2024	R.K MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 9)
2 2 8	62173 /2024	25.07. 2024	WP (C) - 1759/ 2024	B.K. PARDHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	WRIT BRAN CH-2	(S ea t No - 9)

			2011			2 OLD			No - 9)
2 2 9	62174 /2024	25.07. 2024	CMAPL - 571/2 023	MANORAMA SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	M.J. C.	(S ea t No - 4)
2 3 0	62175 /2024	25.07. 2024	WP (C) - 10303 /2024	B.K. SETHI	C.O .	COUR T NO. 6	Order Dtd. 2024-07- 15	WRIT BRAN CH-8	(S ea t No - 39)
2 3 1	62176 /2024	25.07. 2024	BLAPL - 2182/ 2024	S. BARIK	C.O .	COUR T NO. 6	Order Dtd. 2024-07- 23		(S ea t No - 39)
2 3 2	62177 /2024	25.07. 2024	WP (C) - 11374 /2014	B.K. PARDHI	C.O .	COUR T NO. 6	Order Dtd. 2024-07- 24	WRIT BRAN CH-5	(S ea t No - 22)
2 3 3	62178 /2024	25.07. 2024	WP (C) - 7389/ 2019	P K JENA	C.O .	COUR T NO. 6	Order Dtd. 2024-07- 24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 4	62179 /2024	25.07. 2024	WP (C) - 11374 /2014	S.K. MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2024-07- 24	WRIT BRAN CH-5	(S ea t No - 22)
2 3 5	62180 /2024	25.07. 2024	WP (C) - 17152 /2024	ABINASH SUNDARAY	C.O .	COUR T NO. 6	Order Dtd. 2024-07- 24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 5)

236	62181/2024	25.07.2024	BLAPL - 7070/2024	L. ACHARI	C.O.	COURT NO. 6	Order Dtd. 2024-07-23		(Seat No - 115)
237	62182/2024	25.07.2024	WP (C) - 29917/2023	R K MEHER	C.O.	COURT NO. 6	Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
238	62183/2024	25.07.2024	CRLMP - 1064/2024	J.R SASHOO	C.O.	COURT NO. 6	Order Dtd. 2024-07-23		(Seat No - 120)
239	62184/2024	25.07.2024	WP (C) - 29925/2023	R K MEHER	C.O.	COURT NO. 6	Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
240	62185/2024	25.07.2024	BLAPL - 4093/2024	R.K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-07-22		(Seat No - 120)
241	62186/2024	25.07.2024	BLAPL - 2871/2024	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-07-22		(Seat No - 120)
242	62187/2024	25.07.2024	WP (C) - 17289/2024	ARUN KU SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-07-24		(Seat No - 120)
244	62188/2024	25.07.2024	WP (C) -	AFRAAZ SUHAIL	C.O.	COURT	Order Dtd. 2024-07-24		(Seat

3			17339 /2024			NO. 6			t No - 12 0)
2 4 4	62189 /2024	25.07. 2024	BLAPL - 3876/ 2024	A.SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-07- 22		(S ea t No - 12 0)
2 4 5	62190 /2024	25.07. 2024	ABLAP L- 7184/ 2024	M.N MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-07- 23		(S ea t No - 12 0)
2 4 6	62191 /2024	25.07. 2024	CRLA- 1097/ 2023	NIRANJAN ROUT	C.O .	COUR T NO. 7	Order Dtd. 2024-10- 30	CRIM INAL APPE AL	(S ea t No - 9)
2 4 7	62192 /2024	25.07. 2024	WP (C) - 3792/ 2024	T BAG	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 4 8	62193 /2024	25.07. 2024	ABLAP L- 7191/ 2024	PRASANJIT BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 23		(S ea t No - 11 1)
2 4 9	62194 /2024	25.07. 2024	WP (C) - 17479 /2024	T BAG	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 26		(S ea t No - 11 1)
2 5 0	62195 /2024	25.07. 2024	ABLAP L- 7175/ 2024	G.C JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 23		(S ea t No - 11

									1)
251	62196/2024	25.07.2024	WP (C) - 16587/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-09	WRIT BRANCH (DIV ISION BENCH-2)	(Seat No- 109)
252	62197/2024	25.07.2024	WP (C) - 32656/2023	K.N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-28	WRIT BRANCH (DIV ISION BENCH-1)	(Seat No- 101)
253	62198/2024	25.07.2024	WP (C) - 17171/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-08-14		(Seat No- 101)
254	62199/2024	25.07.2024	ABLAP L- 7189/ 2024	B.K DALEI	C.O.	COURT NO. 1	Order Dtd. 2024-07-23		(Seat No- 101)
255	62200/2024	25.07.2024	WPCRL - 67/2023	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANCH (DIV ISION BENCH-3)	(Seat No- 123)
256	62201/2024	25.07.2024	WP (C) - 5671/ 2019	M D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH (DIV ISION BENCH-1)	(Seat No- 108)
257	62202/2024	25.07.2024	WP (C) - 15311/2024	S.K. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	WRIT BRANCH-1	(Seat No- 3)

258	62203/2024	25.07.2024	ABLAP L-7176/2024	H.K MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(Seat No - 3)
259	62204/2024	25.07.2024	WP (C) - 5671/2019	RAKESH SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
260	62205/2024	25.07.2024	ABLAP L-7177/2024	H.K MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	BAIL -2	(Seat No - 7)
261	62206/2024	25.07.2024	ABLAP L-7174/2024	S.P SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	BAIL -1	(Seat No - 6)
262	62207/2024	25.07.2024	ABLAP L-7179/2024	S.P SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(Seat No - 6)
263	62208/2024	25.07.2024	ABLAP L-7192/2024	J.RATH	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(Seat No - 6)
264	62209/2024	25.07.2024	ABLAP L-7180/2024	S.P BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(Seat No - 6)
265	62210/2024	25.07.2024	ABLAP L-7062/2024	P.K PANI	C.O.	COURT NO. 11	Order Dtd. 2024-07-22		(Seat No - 6)
266	62211/2024	25.07.2024	BLAPL - 2619/	G SAHOO	C.O.	COURT NO.	Order Dtd. 2024-07-23		(Seat

			2024			2 OLD			No - 6)
2 6 7	62212 /2024	25.07. 2024	ABLAP L- 6244/ 2024	M.R PAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 6)
2 6 8	62213 /2024	25.07. 2024	ABLAP L- 7046/ 2024	P.K BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 6)
2 6 9	62214 /2024	25.07. 2024	ABLAP L- 7061/ 2024	G. JAYASINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 6)
2 7 0	62216 /2024	25.07. 2024	BLAPL - 5543/ 2024	C,R KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 6)
2 7 1	62217 /2024	25.07. 2024	ABLAP L- 7037/ 2024	A.K PAUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 6)
2 7 2	62219 /2024	25.07. 2024	BLAPL - 7111/ 2024	B.S SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 4)
2 7 3	62220 /2024	25.07. 2024	ABLAP L- 7024/ 2024	S.R PATTANAİK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22	BAIL -1	(S ea t No - 6)
2 7 4	62221 /2024	25.07. 2024	BLAPL - 6904/ 2024	T.R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 6)
2 7	62222 /2024	25.07. 2024	BLAPL -	T.R. DAS	C.O .	COUR T	Order Dtd. 2024-07- 23		(S ea

5			6828/ 2024			NO. 2 OLD			t No - 6)
2 7 6	62223 /2024	25.07. 2024	BLAPL - 6985/ 2024	T.R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 6)
2 7 7	62224 /2024	25.07. 2024	BLAPL - 6927/ 2024	T.R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 22		(S ea t No - 6)
2 7 8	62225 /2024	25.07. 2024	CRLMC - 2579/ 2024	BIBEKANANDA MAHAPATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
2 7 9	62226 /2024	25.07. 2024	CRLMC - 2603/ 2024	G. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
2 8 0	62227 /2024	25.07. 2024	CRLMC - 2530/ 2024	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
2 8 1	62228 /2024	25.07. 2024	CRLMC - 2530/ 2024	A.K. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
2 8 2	62230 /2024	25.07. 2024	CRLMC - 2505/ 2024	B. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
2 8 3	62231 /2024	25.07. 2024	CRLMC - 2503/ 2024	B. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
2	62233	25.07.	CRLMC	S. BARIK	C.O	COUR	Order Dtd. 2024-07-		(S

84	/2024	2024	- 2500/ 2024		.	T NO. 2 OLD	24		ea t No - 6)
285	62235 /2024	25.07. 2024	CRLMC - 1740/ 2024	P.K. MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24	CRIM INAL MISC	(S ea t No - 6)
286	62236 /2024	25.07. 2024	CRLMC - 1688/ 2024	A. MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-08- 28	CRIM INAL MISC	(S ea t No - 4)
287	62238 /2024	25.07. 2024	CRLMC - 2628/ 2024	K.K. NATH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 4)
288	62239 /2024	25.07. 2024	CRLMC - 1724/ 2024	J.R. NAYAK	C.O.	COUR T NO. 2 OLD		CRIM INAL MISC	(S ea t No - 6)
289	62241 /2024	25.07. 2024	CRLMC - 2580/ 2024	K.K. NATH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
290	62242 /2024	25.07. 2024	CRLMC - 2595/ 2024	A.K. MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
291	62243 /2024	25.07. 2024	CRLMC - 2596/ 2024	A.K. MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 6)
292	62245 /2024	25.07. 2024	MACA- 441/2 020	J. DEHURY	C.O.	COUR T NO. 22	Order Dtd. 2024-09- 26	MISC . APPE AL SEC.	(S ea t No - 4)

293	62246/2024	25.07.2024	CRLMC - 3531/2022	B R MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	CRIMINAL MISC	(Seat No - 6)
294	62247/2024	25.07.2024	MACA-859/2023	A.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-18	MISC APPELL SEC.	(Seat No - 7)
295	62248/2024	25.07.2024	WP (C) - 39820/2023	P.C. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-22	WRIT BRANCH-1	(Seat No - 49)
296	62250/2024	25.07.2024	FAO-321/2024	S. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-23		(Seat No - 49)
297	62251/2024	25.07.2024	FAO-321/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-23		(Seat No - 49)
298	62252/2024	25.07.2024	FAO-320/2024	S. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	MISC APPELL SEC.	(Seat No - 5)
299	62253/2024	25.07.2024	FAO-320/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	MISC APPELL SEC.	(Seat No - 5)
300	62254/2024	25.07.2024	FAO-453/2023	H.K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	MISC APPELL SEC.	(Seat No - 8)
300	62255/2024	25.07.2024	FAO-53/20	R.K. MOHAPATRA	C.O.	COURT	Order Dtd. 2024-07-23	MISC	(Seat

1			22			NO. 23		APPE AL SEC.	t No - 2)
3 0 2	62256 /2024	25.07. 2024	FAO- 53/20 22	B. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 23	MISC . APPE AL SEC.	(S ea t No - 2)
3 0 3	62258 /2024	25.07. 2024	WP (C) - 15979 /2024	P.C. DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 22	WRIT BRAN CH-8	(S ea t No - 41)
3 0 4	62259 /2024	25.07. 2024	FAO- 316/2 024	S SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 23	MISC . APPE AL SEC.	(S ea t No - 5)
3 0 5	62260 /2024	25.07. 2024	WP (C) - 42473 /2023	P.N. NAYAK	C.O .	COUR T NO. 1		WRIT BRAN CH-4	(S ea t No - 27)
3 0 6	62261 /2024	25.07. 2024	FAO- 316/2 024	S HUSSAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 23	MISC . APPE AL SEC.	(S ea t No - 5)
3 0 7	62262 /2024	25.07. 2024	WP (C) - 14288 /2024	P. JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	WRIT BRAN CH-5	(S ea t No - 32)
3 0 8	62263 /2024	25.07. 2024	WP (C) - 14288 /2024	M/S.SRINIVAS PATNAIK, T.P. PAUL, N .C.ROUT, S.PATTANAI K	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	WRIT BRAN CH-5	(S ea t No - 32)
3 0 9	62265 /2024	25.07. 2024	FAO- 315/2 024	S SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 23	MISC . APPE	(S ea t

						1		AL SEC.	No - 5)
3 1 0	62266 /2024	25.07. 2024	WP (C) - 10100 /2024	T.K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	WRIT BRAN CH-5	(S ea t No - 32)
3 1 1	62267 /2024	25.07. 2024	ABLAP L- 7082/ 2024	DK JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 3)
3 1 2	62268 /2024	25.07. 2024	WP (C) - 7285/ 2024	P.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	WRIT BRAN CH-6	(S ea t No - 16)
3 1 3	62269 /2024	25.07. 2024	WP (C) - 13579 /2024	S.P. SAMANTA	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 23	WRIT BRAN CH-5	(S ea t No - 22)
3 1 4	62270 /2024	25.07. 2024	ABLAP L- 7186/ 2024	PK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 23	BAIL -2	(S ea t No - 8)
3 1 5	62271 /2024	25.07. 2024	CMP- 458/2 024	SAMBEET PATTANAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	WRIT BRAN CH-2	(S ea t No - 6)
3 1 6	62272 /2024	25.07. 2024	WP (C) - 9421/ 2024	CHHABI RANA	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	WRIT BRAN CH-6	(S ea t No - 25)
3 1 7	62273 /2024	25.07. 2024	ABLAP L- 7081/ 2024	S CHOUDHURY	C.O .	COUR T NO. 2	Order Dtd. 2024-07- 23		(S ea t No

						OLD			-25)
318	62274/2024	25.07.2024	CMP-467/2024	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-2	(Seat No - 6)
319	62275/2024	25.07.2024	CMP-466/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-2	(Seat No - 6)
320	62277/2024	25.07.2024	ABLAP L-7188/2024	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No - 6)
321	62278/2024	25.07.2024	CMP-459/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-2	(Seat No - 6)
322	62279/2024	25.07.2024	CMP-471/2024	A.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-2	(Seat No - 6)
323	62280/2024	25.07.2024	BLAPL - 7061/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	BAIL-2	(Seat No - 12)
324	62281/2024	25.07.2024	WPC (OAC) - 2315/2018	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	OA Branch	(Seat No - 1)
325	62282/2024	25.07.2024	CRLMC - 2615/2024	R. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 1)
3	62283	25.07.	CRLMC	UMAKANTA BARIK	C.O	COUR	Order Dtd. 2024-07-	CRIM	(S

26	/2024	2024	- 1711/ 2024		.	T NO. 2 OLD	24	INAL MISC	ea t No - 6)
327	62284 /2024	25.07. 2024	ABLAP L- 7154/ 2024	AK MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL -2	(S ea t No - 10)
328	62285 /2024	25.07. 2024	CRLMC - 4876/ 2023	G.R. PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24	CRIM INAL MISC	(S ea t No - 7)
329	62286 /2024	25.07. 2024	CRLMC - 1718/ 2024	M.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08- 28	CRIM INAL MISC	(S ea t No - 6)
330	62287 /2024	25.07. 2024	ABLAP L- 7152/ 2024	AK MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 6)
331	62288 /2024	25.07. 2024	CONTC - 7867/ 2021	D. PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-04- 21	CONT EMPT	(S ea t No - 5)
332	62289 /2024	25.07. 2024	ABLAP L- 7143/ 2024	AK MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 5)
333	62290 /2024	25.07. 2024	WP (C) - 18693 /2020	R. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-01- 18	WRIT BRAN CH-5	(S ea t No - 23)
334	62291 /2024	25.07. 2024	WP (C) - 1473/ 2020	A.P. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-01- 02	WRIT BRAN CH-6	(S ea t No

						OLD			-24)
335	62292/2024	25.07.2024	ABLAP L-7140/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	BAIL-2	(Seat No-10)
336	62294/2024	25.07.2024	ABLAP L-131/2022	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-25	CRIMINAL MISC	(Seat No-9)
337	62295/2024	25.07.2024	BLAPL-14040/2023	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	BAIL-2	(Seat No-12)
338	62296/2024	25.07.2024	ABLAP L-7137/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No-12)
339	62297/2024	25.07.2024	ABLAP L-9948/2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-25	BAIL-1	(Seat No-5)
340	62298/2024	25.07.2024	ABLAP L-9214/2023	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-21	BAIL-1	(Seat No-4)
341	62299/2024	25.07.2024	ABLAP L-9624/2023	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-22	BAIL-2	(Seat No-8)
342	62300/2024	25.07.2024	ABLAP L-7092/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No-

									8)
3 4 3	62301 /2024	25.07. 2024	CRLMC - 2554/ 2024	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24		(S ea t No - 8)
3 4 4	62302 /2024	25.07. 2024	CRLMC - 2519/ 2024	S. SAMAL	C.O .	COUR T NO. 2 OLD			(S ea t No - 8)
3 4 5	62303 /2024	25.07. 2024	ABLAP L- 7089/ 2024	AK MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 4)
3 4 6	62304 /2024	25.07. 2024	SA- 315/1 996	D.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23	SECO ND APPE AL	(S ea t No - 2)
3 4 7	62305 /2024	25.07. 2024	SA- 286/1 997	B.CH. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 24	SECO ND APPE AL	(S ea t No - 2)
3 4 8	62306 /2024	25.07. 2024	SA- 147/1 997	P.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 18	SECO ND APPE AL	(S ea t No - 7)
3 4 9	62307 /2024	25.07. 2024	ABLAP L- 7088/ 2024	AK MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07- 23		(S ea t No - 7)
3 5 0	62308 /2024	25.07. 2024	SA- 111/1 999	M/S.R.CH.MOHANTY	C.O .	COUR T NO. 21	Order Dtd. 2024-09- 11	SECO ND APPE AL	(S ea t No - 7)
3 5 1	62309 /2024	25.07. 2024	ABLAP L- 7086/ 2024	AK MOHANTY	C.O .	COUR T NO. 21	Order Dtd. 2024-07- 23		(S ea t No

									-7)
352	62310/2024	25.07.2024	ABLAP L-7099/2024	AK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-07-23		(Seat No - 7)
353	62312/2024	25.07.2024	ABLAP L-7144/2024	AK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-07-23	BAIL -1	(Seat No - 2)
354	62313/2024	25.07.2024	ABLAP L-7105/2024	AK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-07-23		(Seat No - 2)
355	62314/2024	25.07.2024	ABLAP L-7045/2024	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2024-07-22		(Seat No - 2)
356	62315/2024	25.07.2024	ABLAP L-7023/2024	PRAVAT KUMAR DAS	C.O.	COURT NO. 21	Order Dtd. 2024-07-22		(Seat No - 2)
357	62316/2024	25.07.2024	ABLAP L-7049/2024	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2024-07-22		(Seat No - 2)
358	62318/2024	25.07.2024	ABLAP L-7050/2024	MITHUN DAS	C.O.	COURT NO. 21	Order Dtd. 2024-07-22		(Seat No - 2)
359	62319/2024	25.07.2024	ABLAP L-7051/2024	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2024-07-22		(Seat No - 2)
360	62321/2024	25.07.2024	ABLAP L-7107/	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2024-07-23	BAIL -2	(Seat

			2024			21			No-11)
361	62322/2024	25.07.2024	BLAPL-7076/2024	AMLAN MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-07-23		(Seat No-11)
362	62323/2024	25.07.2024	ABLAPL-7183/2024	GAGAN BIHARI SINGH	C.O.	COURT NO. 21	Order Dtd. 2024-07-23		(Seat No-11)
363	62324/2024	25.07.2024	ABLAPL-7083/2024	AMLAN MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-07-23	BAIL-1	(Seat No-4)
364	62335/2024	25.07.2024	WPC(OA)-671/2017	J.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-07-10	OA Branch	(Seat No-1)
365	62338/2024	25.07.2024	WP(C)-17817/2019	P. K. JENA	C.O.	COURT NO. 21	Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-11)
366	62339/2024	25.07.2024	CRLMP-863/2024	S. K. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-07-24	WRIT BRANCH-6	(Seat No-24)
367	62340/2024	25.07.2024	CRLMP-1048/2024	D. K. PANDA	C.O.	COURT NO. 21	Order Dtd. 2024-07-24	WRIT BRANCH-3	(Seat No-14)
3	62341	25.07.	CRLMP	A. K. SARANGI	C.O	COUR	Order Dtd. 2024-07-	WRIT	(S

68	/2024	2024	- 1045/ 2024		.	T NO. 21	24	BRAN CH-3	ea t No - 14)
369	62342 /2024	25.07. 2024	CRLMP - 847/2 024	H. S. DAS	C.O .	COUR T NO. 21	Order Dtd. 2024-07- 24	WRIT BRAN CH-6	(S ea t No - 24)
370	62343 /2024	25.07. 2024	CRLMP - 836/2 024	M. B. SMRUTIRANJAN	C.O .	COUR T NO. 21	Order Dtd. 2024-07- 24	WRIT BRAN CH-6	(S ea t No - 24)
371	62344 /2024	25.07. 2024	CRLMP - 825/2 024	H. N. MOHAPATRA	C.O .	COUR T NO. 21	Order Dtd. 2024-07- 24	WRIT BRAN CH-6	(S ea t No - 24)
372	62345 /2024	25.07. 2024	BLAPL - 3348/ 2022	S. MOHAPATRA	C.O .	COUR T NO. 3	Order Dtd. 2022-11- 29	BAIL -1	(S ea t No - 3)
373	62346 /2024	25.07. 2024	CRLA- 1160/ 2023	D. SAMAL	C.O .	COUR T NO. 3	Order Dtd. 2024-07- 24	CRIM INAL APPE AL	(S ea t No - 9)
374	62347 /2024	25.07. 2024	WP (C) - 17208 /2024	G ROUT	C.O .	COUR T NO. 3	Order Dtd. 2024-07- 24		(S ea t No - 9)
375	62348 /2024	25.07. 2024	CRLA- 629/2 022	S. BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 9999-12- 31	CRIM INAL APPE AL	(S ea t No - 7)
3	62349	25.07.	CRLA-	C. SAHU	C.O	COUR	Order Dtd. 9999-12-	CRIM	(S

76	/2024	2024	644/2015		.	T NO. 22	31	INAL APPE AL	ea t No - 5)
377	62350 /2024	25.07. 2024	CONTC - 305/2 016	R. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2024-07- 19	CONT EMPT	(S ea t No - 5)
378	62351 /2024	25.07. 2024	CONTC - 304/2 016	R. K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2024-07- 19	CONT EMPT	(S ea t No - 5)
379	62352 /2024	25.07. 2024	WPC (O AC) - 973/2 018	R. C. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2024-07- 24	OA Bran ch	(S ea t No - 1)
380	62354 /2024	25.07. 2024	CRLMC - 4732/ 2023	B. C. DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-08- 28	CRIM INAL MISC	(S ea t No - 3)
381	62355 /2024	25.07. 2024	WP (C) - 6942/ 2024	B.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31	WRIT BRAN CH-3	(S ea t No - 14)
382	62356 /2024	25.07. 2024	CRLMC - 789/2 024	M. K. SAHU	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	CRIM INAL MISC	(S ea t No - 3)
383	62357 /2024	25.07. 2024	CRLMC - 1625/ 2024	S. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 24	CRIM INAL MISC	(S ea t No - 4)
384	62358 /2024	25.07. 2024	WP (C) - 21577 /2021	S.K. RATH	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 23	WRIT BRAN CH-1	(S ea t No -)

									2)
385	62359/2024	25.07.2024	CRLMC - 1652/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No - 4)
386	62360/2024	25.07.2024	WP (C) - 17289/2018	R.C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-8	(Seat No - 43)
387	62361/2024	25.07.2024	CRLMC - 1842/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No - 7)
388	62362/2024	25.07.2024	ABLAP L- 7326/2023	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-13	BAIL -2	(Seat No - 8)
389	62364/2024	25.07.2024	BLAPL - 14706/2023	S. K. BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 8)
390	62366/2024	25.07.2024	TRP (C) - 63/2024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	M.J.C.	(Seat No - 6)
391	62367/2024	25.07.2024	WP (C) - 8791/2024	S. K. ACHARYA	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH-7	(Seat No - 10)
392	62369/2024	25.07.2024	TRP (C) - 160/2024	B. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	M.J.C.	(Seat No - 6)
399	62370/2024	25.07.2024	TRP (C) -	BISWARANJAN DALAI	C.O.	COURT	Order Dtd. 2024-07-24	M.J.C.	(Seat

3			63/20 24			NO. 11			t No - 6)
3 9 4	62372 /2024	25.07. 2024	TRP (C) - 155/2 024	A. K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	M.J. C.	(S ea t No - 6)
3 9 5	62373 /2024	25.07. 2024	RSA- 125/2 024	P. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23	SECO ND APPE AL	(S ea t No - 5)
3 9 6	62374 /2024	25.07. 2024	TRP (C) - 155/2 024	P. K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	M.J. C.	(S ea t No - 6)
3 9 7	62376 /2024	25.07. 2024	RSA- 27/20 24	S. MOHARANA	C.O .	COUR T NO. 11	Order Dtd. 2024-08- 12	SECO ND APPE AL	(S ea t No - 4)
3 9 8	62377 /2024	25.07. 2024	TRP (C) - 125/2 024	S. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	M.J. C.	(S ea t No - 6)
3 9 9	62378 /2024	25.07. 2024	RSA- 60/20 07	R.K. MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 23	SECO ND APPE AL	(S ea t No - 2)
4 0 0	62379 /2024	25.07. 2024	BLAPL - 6596/ 2024	M DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	BAIL -2	(S ea t No - 8)
4 0 1	62380 /2024	25.07. 2024	TRP (C) - 109/2 024	P. K. MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	M.J. C.	(S ea t No - 6)
4	62381	25.07.	BLAPL	MR BARIK	C.O	COUR	Order Dtd. 2024-07-		(S

02	/2024	2024	- 1388/ 2024		.	T NO. 11	24		eat No - 6)
403	62383 /2024	25.07. 2024	CRLMC - 1036/ 2024	L.D. SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 06	CRIM INAL MISC	(S ea t No - 6)
404	62384 /2024	25.07. 2024	CRLA- 22/20 24	A. MOHANTY	C.O .	COUR T NO. 15		CRIM INAL APPE AL	(S ea t No - 10)
405	62385 /2024	25.07. 2024	ABLAP L- 1172/ 2024	P BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-07- 24	BAIL -1	(S ea t No - 1)
406	62387 /2024	25.07. 2024	CRLA- 227/2 023	M.K. MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 9999-12- 31	CRIM INAL APPE AL	(S ea t No - 9)
407	62410 /2024	25.07. 2024	CRLMP - 839/2 024	S. ROUT	C.O .	COUR T NO. 7	Order Dtd. 2024-07- 24	WRIT BRAN CH-6	(S ea t No - 24)
408	62411 /2024	25.07. 2024	BLAPL - 3589/ 2023	PRANAYANEE DASMOHAPATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 9999-12- 31	BAIL -2	(S ea t No - 10)
409	62412 /2024	25.07. 2024	ABLAP L- 7159/ 2024	IC SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 10)
41	62413 /2024	25.07. 2024	ABLAP L-	IC SAHU	C.O .	CHIE F	Order Dtd. 2024-07- 23		(S ea

0			7157/ 2024			JUST ICE' S COUR T			t No - 10)
4 1 1	62414 /2024	25.07. 2024	ABLAP L- 7138/ 2024	AK JATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 10)
4 1 2	62415 /2024	25.07. 2024	ABLAP L- 7158/ 2024	SK NANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 10)
4 1 3	62416 /2024	25.07. 2024	ABLAP L- 7146/ 2024	PK MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 2)
4 1 4	62417 /2024	25.07. 2024	ABLAP L- 7139/ 2024	G SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 6)
4 1 5	62418 /2024	25.07. 2024	ABLAP L- 7147/ 2024	ANUPAM DASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 6)
4 1 6	62419 /2024	25.07. 2024	ABLAP L- 7163/ 2024	AP SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 5)
4 1 7	62420 /2024	25.07. 2024	ABLAP L- 7132/ 2024	SP SAMANTA	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2024-07- 23		(S ea t No - 5)

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4 1 8	62421 /2024	25.07. 2024	ABLAP L- 7172/ 2024	PRAKASH KUMAR MUDULI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 5)
4 1 9	62422 /2024	25.07. 2024	ABLAP L- 7171/ 2024	N SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 5)
4 2 0	62423 /2024	25.07. 2024	ABLAP L- 7158/ 2024	AK NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 5)
4 2 1	62424 /2024	25.07. 2024	ABLAP L- 7165/ 2024	J KAMILA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 5)
4 2 2	62425 /2024	25.07. 2024	ABLAP L- 7173/ 2024	SP DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 5)
4 2 3	62426 /2024	25.07. 2024	WPCRL - 12/20 23	H.S. PAIKARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 25	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 2 4	62427 /2024	25.07. 2024	WPCRL - 12/20 23	D. PRADHAN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 25	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4	62428	25.07.	ABLAP	PK MOHANTY	C.O	CHIE	Order Dtd. 2024-07-		(S

25	/2024	2024	L-7131/2024		.	F JUSTICE'S COURT	23		Seat No - 123)
426	62429/2024	25.07.2024	ABLAP L-7135/2024	MK SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No - 123)
427	62430/2024	25.07.2024	ABLAP L-7133/2024	B BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No - 123)
428	62432/2024	25.07.2024	ABLAP L-7133/2024	B BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No - 123)
429	62433/2024	25.07.2024	ABLAP L-7166/2024	S CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No - 123)
430	62434/2024	25.07.2024	ABLAP L-7151/2024	BICHITRA NARAYANA SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23	BAIL -1	(Seat No - 6)
431	62435/2024	25.07.2024	ABLAP L-7142/2024	BICHITRA NARAYANA SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No - 6)
432	62436/2024	25.07.2024	ABLAP L-7148/2024	M. K. PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23	BAIL -1	(Seat No -

						COURT			6)
433	62437/2024	25.07.2024	ABLAP L-7127/2024	P BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No-6)
434	62438/2024	25.07.2024	ABLAP L-7161/2024	M. R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No-6)
435	62439/2024	25.07.2024	ABLAP L-7124/2024	HK DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No-6)
436	62440/2024	25.07.2024	ABLAP L-7129/2024	SARAT DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No-6)
437	62441/2024	25.07.2024	BLAPL -7121/2024	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Seat No-6)
438	62442/2024	25.07.2024	ABLAP L-7213/2024	AK MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-25		(Seat No-6)
439	62443/2024	25.07.2024	ABLAP L-7025/2024	B.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-22		(Seat No-6)
444	62444/2024	25.07.2024	ABLAP L-	SARAT DASH	C.O.	CHIEF	Order Dtd. 2024-07-23		(Sea

0			7128/ 2024			JUST ICE' S COUR T			t No - 6)
4 4 1	62445 /2024	25.07. 2024	ABLAP L- 7126/ 2024	SAROJ KUMAR DASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 6)
4 4 2	62446 /2024	25.07. 2024	ABLAP L- 7136/ 2024	AMRESH MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 6)
4 4 3	62447 /2024	25.07. 2024	ABLAP L- 7170/ 2024	R. K. BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23	BAIL -2	(S ea t No - 10)
4 4 4	62448 /2024	25.07. 2024	ABLAP L- 7169/ 2024	R. K. BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 6)
4 4 5	62449 /2024	25.07. 2024	BLAPL - 5717/ 2024	SC SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 3)
4 4 6	62464 /2024	25.07. 2024	ABLAP L- 7167/ 2024	RAMESH CHANDRA MAHARANA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 23		(S ea t No - 3)
4 4 7	62473 /2024	25.07. 2024	WP (C) - 17213 /2024	S R PATTANAIAK	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2024-07- 22		(S ea t No - 3)

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448	62474/2024	25.07.2024	WP (C) - 17368/2024	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(Seat No - 3)
449	62475/2024	25.07.2024	WP (C) - 17065/2024	G SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2024-07-22		(Seat No - 3)
450	62476/2024	25.07.2024	WP (C) - 17011/2024	D K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-22		(Seat No - 3)
451	62477/2024	25.07.2024	ABLAP L- 6912/2024	A. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-19		(Seat No - 3)
452	62478/2024	25.07.2024	ABLAP L- 7122/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	BAIL -1	(Seat No - 2)
453	62479/2024	25.07.2024	WP (C) - 17375/2024	KN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-23		(Seat No - 2)
454	62480/2024	25.07.2024	ABLAP L- 7160/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-23		(Seat No - 2)
455	62481/2024	25.07.2024	WP (C) - 17375/2024	BK PATI	C.O.	COURT NO. 10	Order Dtd. 2024-07-23		(Seat No - 2)
456	62482/2024	25.07.2024	TRP (C) - 108/2024	PK LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	M.J.C.	(Seat No)

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4 5 7	62483 /2024	25.07. 2024	WP (C) - 17373 /2024	KN SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 23		(S ea t No - 6)
4 5 8	62484 /2024	25.07. 2024	WP (C) - 17373 /2024	BK PATI	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 23		(S ea t No - 6)
4 5 9	62485 /2024	25.07. 2024	TRP (C))- 108/2 024	PK MISHRA	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 24	M.J. C.	(S ea t No - 6)
4 6 0	62486 /2024	25.07. 2024	WP (C) - 16337 /2024	PADMANAVA JENA	C.O .	COUR T NO. 10	Order Dtd. 2024-08- 05	WRIT BRAN CH-5	(S ea t No - 21)
4 6 1	62487 /2024	25.07. 2024	CRLRE V- 135/2 024	MRUTYUNJAYA MOAHNTY	C.O .	COUR T NO. 10	Order Dtd. 2024-08- 20	CRIM INAL REVI SION	(S ea t No - 4)
4 6 2	62488 /2024	25.07. 2024	WP (C) - 14877 /2024	M K PANI	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 19	WRIT BRAN CH-4	(S ea t No - 17)
4 6 3	62491 /2024	25.07. 2024	WP (C) - 16982 /2024	TAPAN SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 22	WRIT BRAN CH-3	(S ea t No - 13)
4 6 4	62493 /2024	25.07. 2024	WP (C) - 16902 /2024	A MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 19	WRIT BRAN CH-3	(S ea t No - 13)

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4 6 5	62494 /2024	25.07. 2024	ABLAP L- 4451/ 2024	MANOJ KUMAR PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 20	BAIL -1	(S ea t No - 6)
4 6 6	62495 /2024	25.07. 2024	WP (C) - 15979 /2024	M R ROUSTRAY	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 22	WRIT BRAN CH-8	(S ea t No - 41)
4 6 7	62496 /2024	25.07. 2024	WP (C) - 16917 /2024	N K ROUT	C.O .	COUR T NO. 10	Order Dtd. 2024-08- 29	WRIT BRAN CH-3	(S ea t No - 13)
4 6 8	62497 /2024	25.07. 2024	ABLAP L- 7162/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 23	BAIL -1	(S ea t No - 6)
4 6 9	62498 /2024	25.07. 2024	ABLAP L- 7130/ 2024	D. K. DALAI	C.O .	COUR T NO. 10		BAIL -1	(S ea t No - 6)
4 7 0	62499 /2024	25.07. 2024	ABLAP L- 5164/ 2024	S BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 25		(S ea t No - 6)
4 7 1	62500 /2024	25.07. 2024	ABLAP L- 7185/ 2024	DK JENA	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 23		(S ea t No - 6)
4 7 2	62503 /2024	25.07. 2024	ABLAP L- 7225/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 25		(S ea t No - 6)
4 7	62504 /2024	25.07. 2024	ABLAP L- 7225/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 25		(S ea t No - 6)

3			7223/ 2024			NO. 10			t No - 6)
4 7 4	62505 /2024	25.07. 2024	ABLAP L- 7217/ 2024	G JAYASINGH	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 25		(S ea t No - 6)
4 7 5	62506 /2024	25.07. 2024	BLAPL - 4922/ 2024	G. JAYSHING	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 22		(S ea t No - 6)
4 7 6	62507 /2024	25.07. 2024	BLAPL - 4709/ 2024	G. JAYSHING	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 22		(S ea t No - 6)
4 7 7	62508 /2024	25.07. 2024	CRLMA - 126/2 024	B.R. SENAPATI	C.O .	COUR T NO. 10	Order Dtd. 2024-07- 25		(S ea t No - 6)
4 7 8	62509 /2024	25.07. 2024	BLAPL - 7097/ 2024	P K JENA	C.O .	COUR T NO. 10			(S ea t No - 6)
4 7 9	61913 /2024	25.07. 2024	WA- 51/20 22	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-09- 25	WRIT APPE AL	(S ea t No - 3)
4 8 0	61914 /2024	25.07. 2024	TRP (C) - 145/2 024	H.V.B.R.K.DORA	GEN ERA L		Order Dtd. 2024-07- 22	M.J. C.	(S ea t No - 6)
4 8 1	61915 /2024	25.07. 2024	TRP (C) - 145/2 024	H.V.B.R.K.DORA	GEN ERA L		Order Dtd. 2024-06- 21	M.J. C.	(S ea t No - 6)
4	61916	25.07.	WP (C)	TRILOCHAN NANDA	GEN		Order Dtd. 2024-07-	WRIT	(S

82	/2024	2024	- 13730 /2017		ERA L		11	BRAN CH-5	ea t No - 32)
483	61917 /2024	25.07. 2024	WA- 1311/ 2022	ALOK MALI	GEN ERA L		Judgement Dtd. 2024-06-26	WRIT APPE AL	(S ea t No - 2)
484	61936 /2024	25.07. 2024	CRLA- 667/2 024	DEBASIS TRIPATHY	GEN ERA L		Order Dtd. 2024-07- 11	CRIM INAL APPE AL	(S ea t No - 11)
485	61945 /2024	25.07. 2024	WPC (O AC) - 403/2 014	DISTRICT EDUCATION OFFICER BALASORE	GEN ERA L		Judgement Dtd. 2023-04-04	OA Bran ch	(S ea t No - 1)
486	61983 /2024	25.07. 2024	WA- 1759/ 2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01- 09	WRIT APPE AL	(S ea t No - 2)
487	61992 /2024	25.07. 2024	WA- 3202/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01- 08	WRIT APPE AL	(S ea t No - 4)
488	62005 /2024	25.07. 2024	ABLAP L- 10646 /2023	SURESH CHANDRA PRADHAN	GEN ERA L		Order Dtd. 2023-12- 14	BAIL -1	(S ea t No - 2)
489	62039 /2024	25.07. 2024	WA- 3196/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01- 08	WRIT APPE AL	(S ea t No - 4)
490	62048 /2024	25.07. 2024	WA- 3195/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01- 08	WRIT APPE AL	(S ea t No

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491	62056/2024	25.07.2024	WA-3221/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09	WRIT APPEAL	(Seat No - 4)
492	62059/2024	25.07.2024	WA-3223/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09	WRIT APPEAL	(Seat No - 4)
493	62064/2024	25.07.2024	WP (C) - 17227/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-23		(Seat No - 4)
494	62215/2024	25.07.2024	WA-3225/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09	WRIT APPEAL	(Seat No - 4)
495	62218/2024	25.07.2024	WA-601/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-04	WRIT APPEAL	(Seat No - 1)
496	62229/2024	25.07.2024	CONTC - 966/2014	AKASH PATTNAIK	GENERAL		Order Dtd. 2015-03-19		(Seat No - 1)
497	62232/2024	25.07.2024	CONTC - 967/2014	AKASH PATTNAIK	GENERAL		Order Dtd. 2015-03-19		(Seat No - 1)
498	62234/2024	25.07.2024	CONTC - 968/2014	AKASH PATTNAIK	GENERAL		Order Dtd. 2015-03-19		(Seat No - 1)
499	62237/2024	25.07.2024	CONTC - 969/2	AKASH PATTNAIK	GENERAL		Order Dtd. 2015-03-19		(Seat No - 1)

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500	62240/2024	25.07.2024	CONTC - 970/2014	AKASH PATTNAIK	GENERAL		Order Dtd. 2015-03-19	(Seat No-1)
501	62244/2024	25.07.2024	WA-3192/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09	(Seat No-4) WRIT APPEAL
502	62249/2024	25.07.2024	WA-3122/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09	(Seat No-4) WRIT APPEAL
503	62257/2024	25.07.2024	WP(C) - 12065/2023	AMIT KUMAR MEHER	GENERAL		Judgement Dtd. 2024-07-10	(Seat No-33) WRIT BRANCH-3
504	62264/2024	25.07.2024	WA-3222/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09	(Seat No-4) WRIT APPEAL
505	62276/2024	25.07.2024	CONTC - 1981/2012	AKASH PATTNAIK	GENERAL		Order Dtd. 2012-10-11	(Seat No-4)
506	62293/2024	25.07.2024	CRLMC - 1463/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-02-16	(Seat No-5) CRIMINAL MISC
507	62311/2024	25.07.2024	ABLAP L-13377/2023	DURGAPRASAD SANGRAMJIT MALLICK	GENERAL		Petition	(Seat No-10) BAIL-2

508	62317/2024	25.07.2024	WP (C) - 11631/2016	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 22)
509	62320/2024	25.07.2024	WP (C) - 20974/2021	MANAS PATI	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH-2	(Seat No - 34)
510	62325/2024	25.07.2024	WP (C) - 12516/2020	MANAS PATI	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-3	(Seat No - 13)
511	62326/2024	25.07.2024	WPC (O A) - 2496/2018	M/S MANAS PATI	GENERAL		Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
512	62327/2024	25.07.2024	WPC (O A) - 2565/2018	M/S MANAS PATI	GENERAL		Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
513	62328/2024	25.07.2024	WP (C) - 8397/2024	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-3	(Seat No - 28)
514	62329/2024	25.07.2024	CRLMC - 68/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-07-24	CRIMINAL MISC	(Seat No - 3)
515	62330/2024	25.07.2024	WP (C) - 17133/2024	CLARA D SOUZA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)

5 1 6	62331 /2024	25.07. 2024	WP (C) - 17278 /2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-07- 23		(S ea t No - 47)
5 1 7	62332 /2024	25.07. 2024	WP (C) - 17350 /2024	MANAS PATI	GEN ERA L		Order Dtd. 9999-12- 31		(S ea t No - 47)
5 1 8	62333 /2024	25.07. 2024	WP (C) - 14422 /2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-07- 24	WRIT BRAN CH-7	(S ea t No - 5)
5 1 9	62334 /2024	25.07. 2024	CMAPL - 103/2 024	ANITA DASH	GEN ERA L		Order Dtd. 2024-06- 19	M.J. C.	(S ea t No - 3)
5 2 0	62353 /2024	25.07. 2024	ABLAP L- 7104/ 2024	KHIROD CHANDRA NAYAK	GEN ERA L		Order Dtd. 2024-07- 23		(S ea t No - 3)
5 2 1	62363 /2024	25.07. 2024	WA- 3123/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01- 09	WRIT APPE AL	(S ea t No - 4)
5 2 2	62365 /2024	25.07. 2024	WA- 3046/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01- 08	WRIT APPE AL	(S ea t No - 5)
5 2 3	62368 /2024	25.07. 2024	WA- 3097/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01- 08	WRIT APPE AL	(S ea t No - 5)
5 2 4	62371 /2024	25.07. 2024	WA- 3093/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01- 08	WRIT APPE AL	(S ea t No - 5)

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525	62375/2024	25.07.2024	WA-3214/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-08	WRIT APPEAL	(Seat No-4)
526	62382/2024	25.07.2024	WA-3217/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-08	WRIT APPEAL	(Seat No-4)
527	62386/2024	25.07.2024	WA-2516/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09	WRIT APPEAL	(Seat No-4)
528	62459/2024	25.07.2024	WA-4/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-16		(Seat No-4)
529	62489/2024	25.07.2024	WA-5/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-16		(Seat No-4)
530	62490/2024	25.07.2024	WA-655/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	WRIT APPEAL	(Seat No-1)
531	62492/2024	25.07.2024	WA-6/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-16		(Seat No-1)
532	61939/2024	25.07.2024	BLAPL-7071/2024	LAMBODOR ACHARI	GENERAL		Order Dtd. 2024-07-23		(Seat No-1)
533	62026/2024	25.07.2024	RSA-155/2	S.BARDHAN	GENERAL		Order Dtd. 2024-09-09	SECOND	(Seat

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534	62075/2024	25.07.2024	BLAPL - 4754/2023	A. K. NAYAK	GENERAL		Order Dtd. 2024-05-20	BAIL -2	(Seat No - 10)
535	62077/2024	25.07.2024	RSA-64/2003	P K LENKA	GENERAL		Order Dtd. 2024-04-18	SECOND APPEAL	(Seat No - 4)
536	62079/2024	25.07.2024	WP (C) - 17789/2016	P K SWAIN	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-8	(Seat No - 40)
537	62080/2024	25.07.2024	WP (C) - 21752/2017	L K NAYAK	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
538	62081/2024	25.07.2024	WP (C) - 21753/2017	L K NAYAK	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
539	62083/2024	25.07.2024	WP (C) - 12985/2016	L K NAYAK	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
540	62086/2024	25.07.2024	RVWPE T-440/2023	S R MOHARANA	GENERAL		Order Dtd. 2024-07-12	CIVIL REVISION	(Seat No -)

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541	62089/2024	25.07.2024	WP (C) - 14895/2004	S K MISHRA	GENERAL		Order Dtd. 2005-11-17		(Seat No - 1)
542	62094/2024	25.07.2024	WP (C) - 11816/2018	P.K. SWAIN	GENERAL		Order Dtd. 2024-07-22	WRIT BRANCH-1	(Seat No - 31)
543	62096/2024	25.07.2024	WP (C) - 5864/2004	S K MISHRA	GENERAL		Order Dtd. 2005-11-17		(Seat No - 31)
544	62098/2024	25.07.2024	BLAPL - 215/2024	S SAHOO	GENERAL		Order Dtd. 2024-01-17		(Seat No - 31)
545	62100/2024	25.07.2024	CRLREV- 730/2017	S K B	GENERAL		Order Dtd. 2024-07-31	CRIMINAL REVISION	(Seat No - 4)
546	62101/2024	25.07.2024	SA- 265/1999	A K SAHOO	GENERAL		Order Dtd. 2024-03-13	SECOND APPEAL	(Seat No - 4)
547	62103/2024	25.07.2024	OJC- 1719/1987	S P SAHOO	GENERAL		Counter		(Seat No - 4)
548	62121/2024	25.07.2024	WP (C) - 12050/2014	B S SWAIN	GENERAL		Order Dtd. 2024-03-13 Petition, Annexure ,	WRIT BRANCH-2	(Seat No - 8)
5	62163	25.07.	WP (C)	A.K. MOHANTY	GEN		Order Dtd. 2024-07-	WRIT	(S

49	/2024	2024	- 29525 /2023		ERA L		23	BRAN CH-6	ea t No - 26)
550	62336 /2024	25.07. 2024	WA- 219/2 023	BINDU SAGAR SWAIN	GEN ERA L		Order Dtd. 2023-10- 12	WRIT APPE AL	(S ea t No - 5)
551	62337 /2024	25.07. 2024	CRLMC - 574/2 023	BINDU SAGAR SWAIN	GEN ERA L		Order Dtd. 2024-03- 20	CRIM INAL MISC	(S ea t No - 3)
552	62388 /2024	25.07. 2024	WP (C) - 12065 /2023	JADUNATH PRADHAN	GEN ERA L		Order Dtd. 2024-07- 10	WRIT BRAN CH-3	(S ea t No - 33)
553	62389 /2024	25.07. 2024	WP (C) - 5227/ 2019	B B ROUT	GEN ERA L		Order Dtd. 2019-03- 27		(S ea t No - 33)
554	62390 /2024	25.07. 2024	WP (C) - 16136 /2019	J P KAR	GEN ERA L		Order Dtd. 2019-09- 11		(S ea t No - 33)
555	62391 /2024	25.07. 2024	WP (C) - 14979 /2014	R SETHI	GEN ERA L		Order Dtd. 2014-08- 22		(S ea t No - 33)
556	62392 /2024	25.07. 2024	WP (C) - 5103/ 2024	M K MOHANTY	GEN ERA L		Order Dtd. 2024-07- 16	WRIT BRAN CH-6	(S ea t No - 36)

557	62393/2024	25.07.2024	WP (C) - 8082/2007	K BEHERA	GENERAL		Order Dtd. 2023-01-09	WRIT BRANCH-8	(Seat No - 29)
558	62394/2024	25.07.2024	WP (C) - 25549/2023	K DAS	GENERAL		Affidavit	WRIT BRANCH-2	(Seat No - 7)
559	62395/2024	25.07.2024	WP (C) - 9386/2024	P K MSIHRA	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-5	(Seat No - 22)
560	62396/2024	25.07.2024	CMPAT - 4/2002	G R PATRA	GENERAL		Order Dtd. 2022-05-05		(Seat No - 22)
561	62397/2024	25.07.2024	WP (C) - 34582/2023	A MOHANTY	GENERAL		Order Dtd. 2024-08-06 Petition, Annexure ,	WRIT BRANCH-5	(Seat No - 22)
562	62398/2024	25.07.2024	WP (C) - 1877/2016	S K BISWAL	GENERAL		Order Dtd. 2016-09-01 Petition, Annexure , Counter, Rejoinder,		(Seat No - 22)
563	62399/2024	25.07.2024	WP (C) - 33023/2011	R C MISHRA	GENERAL		Judgement Dtd. 2014-10-20		(Seat No - 22)
564	62400/2024	25.07.2024	WP (C) - 10344/2011	BISWANATH	GENERAL		Order Dtd. 2019-10-30	WRIT BRANCH (DIV ISIO)	(Seat No -)

									N BENCH)	107)
565	62401/2024	25.07.2024	WP (C) - 18929/2010	K C SWAIN	GENERAL		Order Dtd. 2011-02-18Petition,Annexure ,Misc.case,			(Seat No - 107)
566	62402/2024	25.07.2024	CMAPL - 486/2022	J P KAR	GENERAL		Order Dtd. 2024-07-16	M.J.C.		(Seat No - 2)
567	62403/2024	25.07.2024	FA- 262/1999	J P KAR	GENERAL		Order Dtd. 2021-12-20Appealmemo,	FIRST APPEAL		(Seat No - 7)
568	62404/2024	25.07.2024	WP (C) - 26079/2023	P K MOHANTY	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH-7		(Seat No - 48)
569	62405/2024	25.07.2024	WP (C) - 11852/2009	K C SWAIN	GENERAL		Order Dtd. 2011-02-18Petition,Annexure ,			(Seat No - 48)
570	62406/2024	25.07.2024	WP (C) - 11786/2018	K N SAHOO	GENERAL		Order Dtd. 2019-01-29			(Seat No - 48)
571	62407/2024	25.07.2024	WP (C) - 13507/2012	P KMISHRA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-3)		(Seat No - 121)
577	62408/2024	25.07.2024	WP (C) -	P K MISHRA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH		(Seat

2			13509 /2012		L			CH (DIV ISIO N BENC H-3)	t No - 12 1)
5 7 3	62409 /2024	25.07. 2024	RFA- 172/2 007	A K PATI	GEN ERA L		Order Dtd. 2021-12- 22	FIRS T APPE AL	(S ea t No - 4)
5 7 4	62431 /2024	25.07. 2024	OJC- 12994 /2000	A. K. MISHRA	GEN ERA L		Order Dtd. 2022-03- 03	WRIT BRAN CH-8	(S ea t No - 42)
5 7 5	62450 /2024	25.07. 2024	WP (C) - 13508 /2012	PK MISHRA	GEN ERA L		Order Dtd. 2024-07- 24	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
5 7 6	62451 /2024	25.07. 2024	WP (C) - 7129/ 2024	L TATHAL	GEN ERA L		Order Dtd. 2024-04- 05	WRIT BRAN CH-5	(S ea t No - 23)
5 7 7	62452 /2024	25.07. 2024	FAO- 595/2 014	K PARIDA	GEN ERA L		Order Dtd. 2024-07- 12	MISC · APPE AL SEC.	(S ea t No - 2)
5 7 8	62453 /2024	25.07. 2024	CMP- 731/2 024	S BISWAL	GEN ERA L		Order Dtd. 2024-07- 18	WRIT BRAN CH-5	(S ea t No - 23)
5 7 9	62454 /2024	25.07. 2024	CRLMC - 2573/ 2016	A SUNDARAY	GEN ERA L		Order Dtd. 2019-02- 26		(S ea t No - 23

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580	62455/2024	25.07.2024	SA-334/1996	A SUNDARAY	GENERAL		Order Dtd. 2024-07-22		(Seat No - 23)
581	62456/2024	25.07.2024	SA-390/2001	S K BEHERA	GENERAL		Order Dtd. 2017-07-28	SECOND APPEAL	(Seat No - 7)
582	62457/2024	25.07.2024	RSA-165/2007	P MOHARANA	GENERAL		Order Dtd. 2008-01-22 Appealmemo, Annexure,	SECOND APPEAL	(Seat No - 4)
583	62458/2024	25.07.2024	RSA-1/2006	M R ROUTRAY	GENERAL		Order Dtd. 2024-05-20	SECOND APPEAL	(Seat No - 4)
584	62460/2024	25.07.2024	CMAPL - 871/2023	S K BISWAL	GENERAL		Order Dtd. 2024-07-01	M.J.C.	(Seat No - 3)
585	62461/2024	25.07.2024	CONTC - 1181/2022	S K BISWAL	GENERAL		Order Dtd. 2022-08-04 Petition, Annexure ,	CONTEMPT	(Seat No - 4)
586	62462/2024	25.07.2024	WP (C) - 5895/2015	P K SWAIN	GENERAL		Order Dtd. 2023-04-19 Petition, Annexure ,	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
587	62463/2024	25.07.2024	WP (C) - 12065/2023	J SAHOO	GENERAL		Judgement Dtd. 2024-07-10	WRIT BRANCH-3	(Seat No - 33)

588	62465/2024	25.07.2024	WP (C) - 10141/2004	R K SAHOO	GENERAL		Order Dtd. 2017-05-03		(Seat No - 33)
589	62466/2024	25.07.2024	WP (C) - 24596/2020	S BARIK	GENERAL		Order Dtd. 2020-12-02	WRIT BRANCH-5	(Seat No - 47)
590	62467/2024	25.07.2024	CRLLP - 107/2018	S MOHANTY	GENERAL			BAIL -2	(Seat No - 7)
591	62468/2024	25.07.2024	TRP (C) - 136/2024	S MOHANTY	GENERAL		Judgement Dtd. 2024-07-10	M.J.C.	(Seat No - 6)
592	62469/2024	25.07.2024	OJC-8411/1996	S K BISWAL	GENERAL		Order Dtd. 1996-09-03Petition,		(Seat No - 6)
593	62470/2024	25.07.2024	OJC-2984/1981	B K DALEI	GENERAL		Order Dtd. 1989-04-25Petition, Annexure, Counter,		(Seat No - 6)
594	62471/2024	25.07.2024	SA-365/1968	Y DAS	GENERAL		Order Dtd. 9999-12-31		(Seat No - 6)
595	62472/2024	25.07.2024	RSA-107/2016	R C MISHRA	GENERAL		Judgement Dtd. 2024-02-15Appealmemo,	SECND APPEAL	(Seat No - 5)
596	62501/2024	25.07.2024	RVWPE T-299/2	A. K. MOHANTY	GENERAL		Order Dtd. 2024-06-24		(Seat No - 6)

			023						No - 5)
5 9 7	62502 /2024	25.07. 2024	BLAPL - 10673 /2023	A. K. MOHANTY	GEN ERA L		Order Dtd. 2023-10- 18	BAIL -2	(S ea t No - 11)

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